RAJYA SABHA

Thursday, the 21st November, 2019/30 Kartika, 1941 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

AN HON. MEMBER: Jai Hind.

MR. CHAIRMAN: 'Jai Hind' means our friend has come. ...(Interruptions)... Please. ...(Interruptions)... Dress! ...(Interruptions)... No, no. As I have said, nothing reflects like Army. That is a simple thing. That should be done, and the process is on. Papers to be laid on the Table.

Report and Accounts (2017-18) of NALSA, New Delhi and related papers

THE MINISTER OF LAW AND JUSTICE; THE MINISTER OF COMMUNICATIONS; AND THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under subsection (5) of Section 18 of the Legal Services Authorities Act, 1987:—
 - (a) Annual Report and Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1463/17/19]

- I. Notifications of the Ministry of Personnel, Public Grievances and Pensions
- II. Report (2018-19) of CIC, New Delhi

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC